

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 212 of 2013**

**Dated : 7<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**The Tata Power Co. Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission**

**..Respondent (s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

**ORDER**

Post the matter for hearing on **06.05.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)  
Chairperson**